

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 238 of 2017 (SZ)**

**Applicant(s)**

S. Praveen,  
Sowcarpet,  
Chennai.

Vs. **Respondent(s)**

The District Collector,  
Chennai and 5 others.

**Legal Practitioners for Applicant(s)**

Mr. D. Senthil Kumar.

**Legal practitioners for respondent(s)**

Mr. E. Manoharan & P. Velmani for R1  
& R5

Mr. R. Surya Prakash for R2,

Mrs. Yasmeen Ali for R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 28.11.2017 Applicant counsel present. No representation for respondents. MoA or Vakalat not filed for R1, R4 & R5. For appearance of all respondents & reply call on 20.12.2017.  <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>